

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

815/2014

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.04.2019**

**NAME OF THE COMPANY: Ms. Ameeta Mehra Vs. Ministry of Corporate
Affairs & Ors.**

SECTION OF THE COMPANIES ACT: 633(2)


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

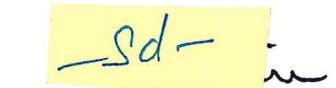
For the Petitioner: Mr. Jeevesh Nagrath and Mr. Chandan Dutta,
Advocates

For the Respondent: Mr. Manik Dogra and Mr. Dhruv Pande, Advocates

ORDER

Both counsels submit that the Board Meeting is to be convened on 20th April 2019. In view of the same they pray for an adjournment. List this case on 13th May, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**